

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 84(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

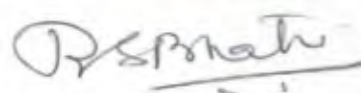

NAME OF THE COMPANY: Rakesh Gupta

Vs.

M/s. Global Glass Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

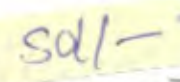
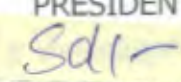
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	R S BHATTIA	P.C.S	Re	
2.	Vipul Ganda	Advocate	} For Petitioner 	
3.	S.R. Giri	Adv		

ORDER

Learned counsel for the parties have requested for a short adjournment to address arguments.

List for arguments on 17.04.2017.

1 
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)